

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH.

RA 116/95  
in  
OA 291/95

(A)

New Delhi this the 28 th day of November, 1995.

Hon'ble Shri N.V. Krishnan, Acting Chairman.

Hon'ble Dr. A. Vedavalli, Member(J).

Yash Pal ..Review Applicant.  
J-178, Vikas Puri,  
New Delhi-110 018.

(in person)

Versus

1. The Secretary,  
Department of Science & Technology,  
Technology Bhawan,  
New Mehrauli Road,  
New Delhi-110 016.

2. The Director General,  
Council of Scientific & Industrial  
Research, Rafi Marg,  
New Delhi-110 001.

3. The Director,  
National Physical Laboratory,  
Dr. K.S. Krishnan Marg, Pusa Complex,  
Near East Patel Nagar,  
New Delhi-110 012.

..Respondents.

ORDER (By circulation)

Hon'ble Shri N.V. Krishnan, Acting Chairman.

The O.A. filed by the applicant was dismissed by our order dated 10.2.1995. This application has been filed seeking review of that order. We are satisfied that the Review Application can be disposed of by circulation. We proceed to do so.

2. In the O.A. a writ of quo warranto was sought in respect of the appointment of one Shri Fateh Chand Khuller who was appointed as Scientist Human Resource Development Group by the 3rd respondent.

The O.A. was dismissed because we found that the applicant on his own admission was not the person who would have been appointed if Shri Khullar had not been appointed. Therefore, we dismissed the O.A. In the review application, no error apparent on the face of the record requiring review has been pointed out. Accordingly, the Review Application is dismissed.

A. VedaValli  
23/11/95

(DR. A. VEDAVALLI)  
MEMBER (J)

(N.V. KRISHNAN)  
ACTING CHAIRMAN

'SRD'